

Edelweiss General Insurance Company Limited, Bharat Laghu Udyam Suraksha Policy

Add On: Protection And Preservation Of Property Clause

This Policy covers:

1) reasonable and necessary costs incurred for actions to temporarily protect or preserve insured property; provided such actions are necessary due to actual, or to prevent immediately impending, insured physical loss or damage to such insured property.

2) Reasonable and necessary:

(a) fire department fire fighting charges imposed as a result of responding to fire in , on or exposing the insured property.

(b) Costs incurred on restoring and recharging fire protection systems following an insured loss.

(c) Costs incurred for the water used for fighting a fire in, on or exposing the insured property.

This Additional Coverage is subject to the deductible provisions that would have applied had the physical loss or damage occurred.

Indemnity limited upto the amount specified in the schedule per event and in aggregate

Subject otherwise to the terms, exceptions and conditions of the Policy.

Edelweiss General Insurance Company Limited, Bharat Laghu Udyam Suraksha Policy

Base Product UIN: IRDAN159RP0021V01202021

Add On UIN: Protection And Preservation Of Property Clause - A0005V01202122

Edelweiss General Insurance Company Limited, Corporate Office: 5th Floor, Tower 3, Kohinoor City Mall, Kohinoor City, Kiroi Road, Kurla (West), Mumbai - 400 070, Registered Office: Edelweiss House, Off CST Road, Kalina, Mumbai -400 098, IRDAI Regn. No.: 159, CIN: U66000MH2016PLC273758, Reach us on: 1800 12000 (toll free) or 022 42312000 (Call charges applicable); Email: support@edelweissinsurance.com, Website: www.edelweissinsurance.com, Issuing/Corporate Office: +91 22 4272 2200, Grievance Redressal Officer: +91 22 4931 4422, Dedicated Toll-Free Number for Grievance: 1800 120 216216. Trade logo displayed above belongs to Edelweiss Financial Services Limited and is used by Edelweiss General Insurance Company Limited under license.